

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

5.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 1.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.12/9/HDB/2018
NAME OF THE COMPANY	KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	Mahavir Coal Washeries Pvt
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Company Ltd
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sridhan Venkatraya Sundaranaya	PCS	Sridharena@gmail 9949551805	V.S. Svidha

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. TRIVIKRAMA RAD	Advocati	Mstraw Stargmail com. 9912755001	MSLin Krem K

ORDER

Heard Mr. Srifhar Venkatraya Sundaraya, PCS for the Petitioner; Mr.G.Tarun Reddy and Mr. M. S. Trivikrama Rao, Learned counsels for the Respondent. CA disposed off.

MEMBER (Tech)

MEMBER (Judl)

Pavani